

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 101  
IB-199/ND/2020

**IN THE MATTER OF:**

**M/s. Best Roadways Ltd.**

**...PETITIONER**

**Vs.**

**Magppie International Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 14.01.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Ms. Rehana Ahmad, Advocate**  
**For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the counsel for the operational-creditor. Counsel for the operational-creditor is directed to once again serve Section 8(1) notice and file affidavit of service in this Tribunal before proceeding further in the matter. Matter is adjourned to 29.01.2020.

- sd -

**(V.K. Subburaj)**  
**Member (T)**

- sd -

**(P.S.N. Prasad)**  
**Member (J)**